GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
(DEPARTMENT OF ELECTRONICS & INFORMATION TECHNOLOGY)
LOK SABHA
UNSTARRED QUESTION NO. 3076
TO BE ANSWERED ON: 16.03.2016

E-BHARAT PROJECT

3076.   SHRI GANESH SINGH:

Will the Minister of Communications & Information Technology be pleased to state: -

(a) whether the Government proposes to implement E-Bharat Project under E-Governance in the country;

(b) if so, the details thereof along with the financing mechanism thereof; and

(c) the steps taken/being taken by the Government in this regard?

ANSWER

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)

(a):   The Government of India is implementing E-Bharat project under National e-Governance Plan (NeGP) in the country.

(b):   The Government of India, in the year 2011, has availed a loan for an amount of US$ 150 million from World Bank, towards programme management and financial support for National e-Governance Plan (NeGP). Being a Development Policy Loan, this loan is expected to support critical policy measures within Government's overall e-Governance reform agenda leading to more robust implementation of NeGP, with significant social benefits for the population and positive impact on the poor. Department of Electronics & Information Technology (DeitY) approached Ministries/Departments of GoI and all States/UTs to undertake projects under the funding available. It was also communicated that the funding to the approved projects would be in the nature of 100% grant-in-aid.

(c):   The Implementation Guidelines for e-Bharat project was issued on 31.10.2012. The project proposals have been invited from Central Ministries/Departments and State Governments/UT's. As on date, 40 project proposals have been approved with the total project outlay of Rs. 484.37 crore.

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